

## **Bodhraj alias Bodha and Others Vs State of Jammu and Kashmir**

**Court:** Jammu & Kashmir High Court

**Date of Decision:** Sept. 3, 2002

**Acts Referred:** Evidence Act, 1872 " Section 27  
Penal Code, 1860 (IPC) " Section 120(B), 302

**Hon'ble Judges:** Ruma Pal, J; Arijit Pasayat, J

**Bench:** Division Bench

**Final Decision:** Dismissed

### **Judgement**